

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No.140157/2017 in Civil Appeal No.20922/2017

INDIAN WIND ENERGY ASSOCIATION

Appellant(s)

VERSUS

GUJARAT URJA VIKAS NIGAM LIMITED (GUVNL) & ORS.

Respondent(s)

Date : 22-12-2017 This matter was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Appellant(s)

Ms. Divya Roy, AOR (Mentioned by)

Mr. Rajat Singh, AOR

For Respondent(s)

Mr. M.G. Ramachandran, Adv.

Ms. Puja Singh, Adv.

Ms. Hemantika Wahi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

On mentioning, the matter is taken on Board.

List the matter on 29<sup>th</sup> December, 2017, before the  
appropriate Bench as per the roster.

(Chetan Kumar)  
Court Master

(Jagdish Chander)  
Court Master